

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 36 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: Rishi Infratech Pvt. Ltd. Vs. M/s Planit Travglobal
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Dhruv Gupta, Advocate		
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	For the Respondent (s)	: Mr. Sangram Patnaik, Advocate Mr. Rajiv Gupta, Advocate Mr. Sangam Singh, Advocate		
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ORDER

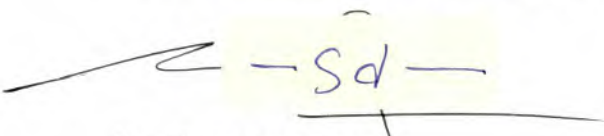
CA No. 246 of 2017

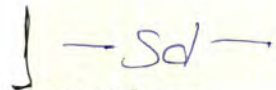
An application has been filed by Respondent No.4 praying for dismissal of the petition on grounds of maintainability.

Notice to the Petitioner. Dasti, returnable on 17th November, 2017.

Mr. P. Nagesh, Id. Counsel for the Petitioner prays for discharge in this case.

Court Notice be issued to the Petitioner. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)